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PAPERS LAID ON THE TABLE**Report and Certified Account[^] (1979-80) of the Chittaranjan National Cancer Research Centre, Calcutta and related papers**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers: —

(i) Annual Report and Certified Accounts of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1979-80 and the Audit Report on the Accounts.

(ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above. [Placed in Library. See No. LT-3935/81 for (i) and (ii)]

Report and Accounts (1980-81) of the Housing and Urban Development Corporation Limited, New Delhi and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): Sir, I beg to lay on the Table under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers: —

(i) Eleventh Annual Report and Accounts of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-3008/81 for (i) and (ii)]

I. (i) Report (1980-81) of "the Technical Teachers' Training Institute Chandigarh and related papers.**(U) Report and Accounts (1980-81) of the Indian Institute of Management,****ment, Ahmedabad and related papers****H. University Grants Commission (Disqualifications retirement and condition[^] of service of Members) Amendment Rules, 1981.**

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Sir, on behalf of Shrimati Sheila Kaul, I beg to lay on the Table: —

I. A copy each (in English and Hindi) of the following papers: —

(i) (a) Annual Report of the Technical Teachers' Training Institute, Chandigarh, for the year 1980-81.

(b) Review by Government on the working of the Institute. [Placed in Library. See No. LT-3092/81]

(ii) (a) Nineteenth Annual Report and Accounts of the Indian Institute of Management, Ahmedabad, for the year 1980-81, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Institute. [Placed in Library. See No. LT-309J/81]

II. A copy (in English and Hindi) of the Ministry of Education (Department of Education) Notification G.S.R. No. 539, dated the 6th June, 1981, publishing the University Grants Commission (Disqualification, retirement and conditions of service of Members) Amendment Rules, 1981, under sub-section (3) of section 25 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-3089/81]

I. Administration Reports (1979-80) and 1980-81 of the Delhi Transport Corporation and related papers.**II. Agreement entered into between the President of India and the**